

THE HIGH COURT OF KERALA

Tel.Address: "Justitia"
Telephone No: 2393901

ERNAKULAM
KOCHI - 682 031
Post Box No.2600
Dated.04/11/2015

No.H7/94552/2015

SHORT QUOTATION NOTICE

Sealed quotations are invited for the recaning works of ratten chairs, steel chairs and foot rests in the High Court for a period of one year. Quality cane should be used in the caning work and having standard quality and durability.

The envelopes containing the quotation should bear the superscription, "H7/94552/2015, Quotation for the recaning works of ratten chairs, steel chairs and foot rests for the High Court of Kerala", and should be addressed to, The Registrar (Administration), High Court of Kerala, Ernakulam.

Intending quotationers may submit the quotations on their own papers. Last date for receipt of quotations is 19/11/15 upto 2.00 p.m. Late quotations will not be accepted.

The quotations will be opened at 3.00 p.m. on 19/11/15 in the presence of such of the quotationers or their authorized representatives who may be present at that time.

Details of the requirements and other details can be obtained free on request from the H Section, High Court of Kerala till 19/11/15 upto 2.00 p.m.

(By Order)



A. Krishnan Nair
Assistant Registrar(H.G.),
For Registrar (Administration)

Copy To.

1. The Section Officer, Computer Cell, High Court
2. The N.I.C., Computer Cell, High Court
3. The File